

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 289/2011

SHAMBHU SINGH (D) THROUGH LRS.

Appellant(s)

VERSUS

SHANKER RAI & ORS.

Respondent(s)

(IA No. 121489/2024 - APPLICATION FOR SUBSTITUTION, IA No. 113180/2023 - APPLICATION FOR SUBSTITUTION and IA No. 53106/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 15-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE SANJEEV SACHDEVA

For Appellant(s) :

Mr. Manoj Swarup, Adv.
Mr. Abhishek Swarup, Adv.
Mr. Chetan Sharma, Adv.
M/s. Manoj Swarup And Co., AOR

For Respondent(s) :

Mr. Yash Pal Dhingra, AOR (N/P)

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Mr. Amulya Dev Mishra, Adv.
Mr. Radeesh Kumar Mt, Adv.
Ms. Shriji Mishra, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

I.A. Nos. 113180/2023 and 121489/2024

Issue notice to the proposed respondents, the legal representatives of the deceased parties, returnable on 16.09.2026.

Notice shall be served by all modes, including *dasti*.

(DEEPAK GUGLANI)
DEPUTY REGISTRAR

(PREETI SAXENA)
COURT MASTER (NSH)